

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1238(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2019**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev  
Landcon Pvt. Ltd.**

**SECTION: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

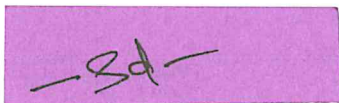
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**Present for the Petitioner: None**

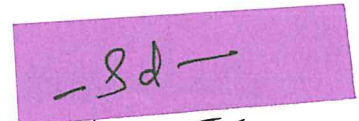
**Present for the Respondent: Mr. Sabhay Chaudhary, Advocate**

**ORDER**

List this case before the Regular Bench on 9<sup>th</sup> January, 2020.



**(L.N. Gupta)  
Member (T)**



**(Dr. Deepti Mukesh)  
Member (J)**